IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI PRINCIPAL BENCH

(IB)-346(PB)/2017

IN	THE	MA	TTE	RC	F:

M/s. Ashtech Buildpro India Pvt. Ltd.Petitioner v. M/s Ambienace Pvt. Ltd.Respondent

SECTION: Under Section 9 of the Insolvency & Bankruptcy Code, 2016

Order delivered on 07.12.2017

Coram:

CHIEF JUSTICE M.M. KUMAR Hon'ble President

R. VARADHARAJAN Hon'ble Member (Judicial)

For the Applicant / Petitioner:

Mr. Achin Goel, Mr. Shashwat Singh Gaur,

Mr. Harshit Kumar, Advs.

For the Respondent

Mr. Arvind Nayar, Ms. Megha Sharma, Advs.

Order

Learned Counsel for the petitioner states that the matter has been amicably settled. Therefore, the petition be dismissed as withdrawn. We order accordingly.

(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT

R. VARADHARAJAN Member (Judicial)

07.12.2017 V.Sethi